|                               | L · · ·      | 1         | ~            |
|-------------------------------|--------------|-----------|--------------|
| 1                             | 2            | 3         | 4            |
| Honorarium                    | 41525.25     | 26663.56  | 16173.74     |
| POL                           | 128.07       | 129.95    | 142.80       |
| Hiring of Vehicles            | 598.24       | 418.35    | 271.12       |
| Rent                          | 2062.24      | 5631.33   | 3421.72      |
| Contingencies                 | 2926.54      | 10353.98  | 4484.21      |
| Flexi fund                    | 731.27       | 723.87    | 686.58       |
| IEC                           | 1519.77      | 397.44    | 536.34       |
| Medicine Kits                 | 858          | 487.87    | Not reported |
| PSE Kits                      | 3817.43      | 1178.57   | Not reported |
| Monitoring / Stationery       | 1549.5       | 2543.84   | 533.69       |
| Uniforms / Batch              | 848.63       | 396.86    | Not reported |
| SNP (including state share)   | 95882.08     | 71849.34  | 61611.54     |
| Construction-up-<br>gradation | Not reported | 2331.38   | 6108.02      |
| Total                         | 166441.82    | 138046.53 | 104256.46    |
|                               |              |           |              |

[RAJYA SABHA]

Unstarred Questions

366 Written Answers to

## Slow rate of decrease in child marriages

2136. SHRIMATI KANIMOZHI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government is aware of the recent survey conducted by an NGO called Child Rights and You, that indicated a slow rate of decrease in child marriages;

(b) whether it is a fact that there are contradictory clauses in the Protection of Children from Sexual Offences Act, 2012 and the Indian Penal Code (IPC) which acts as an hindrance in tackling child marriages; and

(c) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) There is no such information on the survey with the Ministry of Women and Child Development. (b) and (c) The Government of India has enacted the Prohibition of Child Marriage Act (PCMA) 2006 which is a progressive law that prohibits the child marriages and punishes those who promote, perform and abet child marriages.

## Indian lagging behind in Global Nutrition Report

2137. SHRIMATI KANIMOZHI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government is aware that the recent report called Global Nutrition Report released by WHO has indicated that India lags behind many subsaharan poor African countries in reducing under-nutrition rate; and

(b) if so, the programmes/schemes run by Government to tackle undernutrition and the budget allocation for each of such programmes/schemes as well as actual amount spent for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) Yes, Sir. Global Nutrition Report, 2016, has indicated that in terms of progress in decline in child undernutrition rates, India lags behind many countries in Africa south of the Sahara. However, the report also states that regionally, the number of stunted children in Africa is rising, elsewhere stunting numbers are declining.

Further, the malnutrition levels in the country have shown a declining trend since as per the Rapid Survey on Children (RSoC), 2013-14, commissioned by Ministry of Women and Child Development, there is a reduction in underweight among children under 5 years of age from 42.5% in NFHS-3 to 29.4%, stunting from 48.0% in NFHS-3 to 38.7% and wasting from 19.8% in NFHS-3 to 15.1% in RSoC.

(b) Malnutrition is complex, multi-dimensional and inter-generational in nature, needing convergence of interventions, coordination and concerted action from various sectors. The Government has accorded high priority to the issue of malnutrition and is implementing several schemes/programmes of different Ministries/Departments through States/UTs to address one or other aspects related to nutrition.

The Ministry of Women and Child Development is implementing Integrated Child Development Services (ICDS), Rajiv Gandhi Schemes for Empowerment of Adolescent Girls (RGSEAG) namely SABLA, Indira Gandhi Matritva Sahyog Yojna